

of an Assistant Director of Industries (Small Scale) was filled in the Small Industries Service Institute, Calcutta without being referred to the Union Public Service Commission;

(b) whether it is a fact that the interview was fixed on the 17th August, but the post was filled before hand; and

(c) what are the qualifications for the said post?

**The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sardar Swaran Singh):** (a) and (b). A number of such posts were filled up as a matter of urgency, subject to approval or otherwise by the Union Public Service Commission later. This arrangement was with the concurrence of the Union Public Service Commission. The post of Assistant Director (Chemicals) for which the Union Public Service Commission held the interview on 17-8-1956 was filled up on this basis on 1st November 1955.

(c) The qualifications for the post of Assistant Director (Chemicals) are given below :—

- (i) Degree or diploma in Chemical Engineering of recognised University, Institutions or equivalent.
- (ii) About three years' production experience in one or more groups of Industries given below :—
  - (a) Oils, Paints, Varnishes and enamels.
  - (b) Inks and adhesives.
  - (c) Soaps and disinfectants.
  - (d) Match industry.

#### Export of Wool

1479. { Sardar Iqbal Singh;  
Sardar Akarpuri:

Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) whether there is any proposal for the export of Indian wool to the U.S.S.R. during 1956-57; and

(b) if so, its details?

**The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sardar Swaran Singh):** (a) There is no proposal for export of Indian wool to U.S.S.R. but there is a proposal for export of woollen fabrics during 1956-57.

(b) The U.S.S.R. Trade Organisation wishes to purchase 250,000 meters of woollen fabrics. Prices and other details are under negotiations.

#### Residential Quarters

1481. **Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether re-classification of residential quarters in Delhi and New Delhi is under consideration; and

(b) if so, when a final decision is expected to be arrived at?

**The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sardar Swaran Singh):** (a) and (b). No such question is now under consideration.

#### Accommodation to Government Servants

1482. **Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of newly constructed residential quarters in New Delhi made available for allotment in the various classes from 1st January, 1955 to 31st July, 1956;

(b) the number of quarters allotted, in each class, to the persons who had put in more than ten years of service;

(c) the number of persons who are in service from a date prior to the 31st December, 1944, but have not yet been allotted any quarter in their own class or a lower class;

(d) what steps are being taken to expedite construction and completion for allotment of quarters to those referred to in part (c) above; and

(e) how long will it take to provide accommodation to all such Government servants?

**The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sardar Swaran Singh):** (a) to (c). A statement containing the required information is laid on the Table [See Appendix XII, annexure No. 20].

(d) and (e). Government have in hand a planned programme of construction and if shortages of building materials or other causes do not hamper the implementation of this programme, it is expected that nearly 80% of Government servants will be able to secure Government owned residential accommodation by the end of 1958 or in the course of 1959.